

Shri Balkrishna Wasnik: They should consider whether there is something wrong with themselves or there is something wrong with Government or there is something wrong with the conditions that have been created and the facilities that have been given under the Dandakaranya scheme.

I have been reading the report, and from the report, I have found that the East Bengal refugees who are in the camps are reluctant to go to the Dandakaranya area. Now, there will be another influx from East Bengal.

I would only like to suggest that those who want to come now to India because of some pressure from Pakistan should, if it is humanly possible to settle them, be sent to the border areas.

15:30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST REPORT

Shri Ham Raj (Kangra): I beg to move:

"That this House agrees with the First Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 30th May 1962".

Mr. Deputy-Speaker: The question is:

"That this House agrees with the First Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 30th May 1962".

The motion was adopted.

15:31 hrs.

RESOLUTION RE: NUCLEUS CO-OPERATIVE FARMING SOCIETY—contd.

Mr. Deputy-Speaker: The House will now resume further discussion of the following Resolution moved by

Shri Inder J. Malhotra on the 18th May 1962:—

"In order to create a cooperative tempo and achieve the target of the service cooperatives in all parts of the country, this House calls upon the Government to take immediate steps to organise at least one nucleus cooperative farming society in every State and Union Territory of the Indian Union and to mobilise more vigorously all resources and public relations channels available in the country".

Out of two hours allotted for the discussion, 17 minutes have already been taken up. There is an amendment tabled by Shri B. K. Das. As Shri Warior had only just begun his speech that day—having taken only a minute—and as it could not be moved on that day, I would allow Shri B. K. Das to move it, if he desires.

Shri B. K. Das (Contai): I beg to move:

"That for the original Resolution, the following be substituted, namely:—

"This House is of opinion that in order to create a co-operative tempo throughout the country and to achieve success in the rapid development of agriculture through cooperative lines, vigorous steps should be taken to set up without delay pilot projects for cooperative farming in as many selected States and Union Territories as possible".

May I speak also?

Mr. Deputy-Speaker: Both the original Resolution and the substitute Resolution are before the House.

Shri Warior (Trichur): Last time when I had just begun to speak in support of the Resolution, I wanted only to bring to the notice of the House that this problem has been engaging the attention of not only the Government but also of the public for sometime now. But actually there are many questions, both of an ideological